IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

OA 1072 of 1997

Present: Hon'ble Mr. D.C. Verma, Vice-Chairman

Hon'ble Mr. M.K. Mishra, Administrative Member

Shibapada Chakrabarty

- Vs -

Eastern Railway

For the Applicant : None

For the Respondents: Mr. R.M. Roychoudhury, Counsel

Date of Order: 17-08-2004

ORDER

MR. D.C. VERMA, VC

When the matter is taken up to-day, none appears on behalf of the applicant. Mr. Roychoudhury, Ld. Counsel is present on behalf of the respondents. It appears that the applicant is not interested in prosecuting the case. The O.A. is accordingly dismissed for 'non-prosecution'.

Member (A)

Vice-Chairman

DKN